

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 97 of 2011**

**Dated: 28<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Hindustan Chemicals Company** **... Appellant(s)**

**Versus**

**Dakshin Gujarat Vij Company Ltd. & Ors.** **....Respondent(s)**

Counsel for the Appellant(s): Mr. Abhijeet Swaroop

Counsel for the Respondent(s): Ms. Sneha Venkataramani for R.1

**ORDER**

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 01.11.2011 after serving copy on the other side.

Post the matter for hearing on **03.11.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

TS/KS